

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 150
ANSWERED ON 25.11.2024**

Promoting Sports in Tirupati

150. SHRI MADDILA GURUMOORTHY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the Government schemes and the amount allocated for Tirupati Parliament Segment to encourage rural sports activities under the "Khelo India" Programme in the last three years;**
- (b) whether the Government is focusing on developing special facilities to encourage children/youth from rural areas of the country to participate in national/international tournaments and represent the country;**
- (c) If so, the details thereof, State and district-wise, including Andhra Pradesh; and**
- (d) the steps that have been taken to improve sports infrastructure in tier-2 and tier-3 cities in the country?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ DR. MANSUKH MANDAVIYA }**

(a) The 'Khelo India – National Programme for Development of Sports' of this Ministry aims at strengthening the entire sports ecosystem to promote the twin objectives of mass participation and promotion of excellence in sports across the country, including Tirupati Parliament Segment. It focuses on broad-basing of sports among the youth and promotion of sports activities throughout the country, including rural areas. One of the sub-components of this Scheme, "Promotion of rural and indigenous/tribal games" is specifically dedicated to promote rural sports activities. Funds are allocated Scheme-wise and not State-wise in this Ministry. Details of funds allocated under the Khelo India Scheme during the last three years are as under:

(in ₹ crore)

S. No.	Financial Year	Funds allocated
1.	2021-22	869.00
2.	2022-23	600.00
3.	2023-24	880.00

(b) and (c) Sports' being a State subject, the responsibility to develop special facilities to encourage children/youth from rural areas of the country rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts.

Under Khelo India Scheme, various initiatives have been undertaken with an aim to identification of talented athletes across country and nurturing them through training and exposure at par with the International standards in various facilities of Sports Authority of India and Khelo India Accredited academies. These athletes participate in Khelo India Games where benchmark of technical conduct is of International standards. Further, these athletes compete with National/International athletes at various forum which enhances their capabilities and strengthen the bench strength of the country for future National/International events.

(d) Under the "Creation and upgradation of sports infrastructure" component of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. along with sports equipment. Further, under National Sports Development Funds (NSDF), Government supports various institutions and individuals for creation and upgradation of sports facilities across the country, including in tier-2 and tier-3 cities. The details of the sports infrastructure sanctioned under Khelo India Scheme and NSDF, across the country, are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>.
